

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UN-STARRED QUESTION NO. 3598
ANSWERED ON – 24.03.2026**

“GST FRAUD AND CORRUPTION IN BHAVNAGAR”

3598 # Shri Shaktisinh Gohil:

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases of GST fraud and corruption reported in Bhavnagar district, Gujarat, during the last five years;
- (b) the amount involved in the fraud/corruption; and
- (c) the number of Government employees and officials who are accused in these cases?

**ANSWER
MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) and (b): The details of the GST fraud cases detected in Bhavnagar district by Central Tax formations:

Period	No. of cases	Amount involved (Rs. in Cr)	Voluntary Deposit (Rs. in Cr)
2021-22	313	1039.46	7.76
2022-23	49	232.82	5.57
2023-24	81	369.05	22.49
2024-25	89	113.91	15.1
2025-26 (upto Feb 2026)	908	2095.9	40.12

(c) No such case has come to notice of the Government.
